

0ITEM NO.42

COURT NO.9

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13645/2011

(From the judgement and order dated 03/03/2011 in LPA No. 599/2010
of The HIGH COURT OF DELHI AT N. DELHI)

ALL INDIA INST.OF MED.SC.& ANR

Petitioner(s)

VERSUS

VARUN KUMAR AGARWAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 13/05/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s)

Mr. Parag Tripathi, ASG
Mr. Sunil Fernandes, Adv.
Ms. Sweta Kakkad, Adv.

For Respondent(s)

Mr. K.V. Vishwanathan, Sr.Adv.
Mr. Adhesh Chaudhari, Adv.
Mr. Harish Pandey, Adv.

UPON hearing counsel the Court made the following
O R D E R

At the request of learned ASG, list this matter
before the Vacation Bench in the first half.

(Sukhbir Paul Kaur)
Court Master

(Renuka Sadana)
Court Master